

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:52  
ANSWERED ON:01.08.2011  
INDO EU TRADE AGREEMENT  
Thamaraiselvan Shri R.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Indo-European Union Broad-based Trade and Investment Agreement is yet to be concluded despite holding several rounds of negotiations;
- (b) if so, the details thereof;
- (c) the details of the issues that are impediment to the conclusion of the Agreement;
- (d) whether both parties have agreed to conclude the agreement by the end of the current year; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) The Government of India is negotiating a bilateral Broad based Trade and Investment Agreement with the European Union (EU). The negotiations commenced in June, 2007, covering areas of Trade in Goods, Trade in Services, Investment, Sanitary and Phyto-sanitary Measures, Technical Barriers to Trade, Trade Remedies, Customs Cooperation and Trade Facilitation, Dispute Settlement, Competition and Intellectual Property Rights etc. So far thirteen rounds of negotiations have been held. The 13th round of negotiations was held in March -April, 2011. Legal texts of the proposed agreement in all these areas have been exchanged and are under discussion.

(c) to (e) Negotiations are at an advanced and delicate stage and both sides are moving towards finding a common landing zone which meets the objective of a balanced and a fair agreement.